

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 24th January, 2015

No. HCM/N-15/2013-Estt/G

Hon'ble the Chief Justice, High Court

of Manipur is pleased to nominate Hon'ble Mr. Justice Kh. Nobin Singh as Portfolio Judge of the following Districts with immediate effect :

1. Churachandpur
2. Senapati
3. Chandel and
4. Tamenglong

Sd/-

(S. Serto)

REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. : *No. HCM/N-15/2013-Estt/G/22434-47* *Imphal, the 24th January, 2015*

Copy to :

1. The Secretary (Law), Government of Manipur.
2. All the District & Sessions Judges of Manipur.
3. Presiding Officer, Revenue/MACT, Manipur.
4. The Judge, Family Court, Manipur.
5. The Judge, Special Court (ND & PS), Manipur.
6. The CJMs of all the Districts, Manipur.
7. The Joint Registrar (Judl & Bench)/(Admn./PM & P), High Court of Manipur.
8. The Senior Civil Judge – I/II, Manipur East.
9. All the JMFC – cum – Civil Judge (Jr. Divn.) of all the Districts, Manipur.
10. The Deputy Registrar (Judl)/(Admn./PM & P), High Court of Manipur.
11. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of Manipur.
12. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur.
13. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
14. The Concerned File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR